## IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

## (THROUGH VIRTUAL MODE)

CMAM No. 22/2008 IA No. 1/2008 [93/2008]

Officer Commanding.

...Petitioner(s)

Through: Mr. T.M. Shamsi, ASGI.

Vs.

Akther Mir.

...Respondent(s)

Through: None.

**CORAM:** Hon'ble Mr. Justice Sanjay Dhar, Judge

(Through Video Conferencing from Jammu wing of the

High Court)

(ORDER) 19.06.2020

Appearance of the respondent to await.

List again on 20<sup>th</sup> of July, 2020.

(Sanjay Dhar) Judge

Srinagar 19.06.2020 "Bhat Altaf, PS"